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ITEM NO.57

COURT NO.7

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRL.M.P. NO.8534/2014 IN CRIMINAL APPEAL NO(s). 61 OF 2007

SASI ENTERPRISES Appellant (s)

VERSUS

ASSISTANT COMMISSIONER OF INCOME TAX Respondent(s)

(With appln(s) for clarification of order dated 30.01.2014 and  
office report)

Date: 21/04/2014 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN  
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Appellant(s) Mr. Pranab Kumar Mullick,Adv.  
Ms. Soma Mullick,Adv.

For Respondent(s) Mr. Siddharth Luthra,ASG  
Mr. Arijit Prasad,Adv.  
Mr. Pranay Aggarwal,Adv.  
Ms. Gargi Khanna,Adv.  
Mrs. Anil katiyar,Adv.  
Mr. Rajat Mathur,Adv.  
Mr. B.V. Balaram Das,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Post on 25.04.2014.

(Narendra Prasad)  
Court Master

(Renuka Sadana)  
Court Master